

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA No.6-7 IN IA No. 4 IN WRIT PETITION (CIVIL) NO(s). 401 OF 2001

MATRIBHASHA VIKAS PARISHAD

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for directions,exemption from filing O.T. and office report )

Date: 10/05/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Petitioner-In-Person

For Respondent(s)

Mr. Tara Chandra Sharma,Adv.

Ms. Neelam Sharma,adv.

Mr. K.V.Mohan ,Adv

Mr.Rudreshwar Singh,adv.

Mr. B.V. Balaram Das ,Adv

UPON hearing counsel the Court made the following

O R D E R

In view of the letter the matter is adjourned.

[SUMAN WADHWA]

COURT MASTER

[MADHU SAXENA]

COURT MASTER